SHRI M.M. JACOB: All of them had gone to the Congress camp. Many of these people had already gone to the Congress camp, according to our information, and even the 6 Congress(s) Members, including the Minister... *(Interruptions)* The Governor was convinced.

SHRI S. JAIPAL REDDY: In this situation, the hon. Minister should appreciate, the only honest and logical solution is a fresh election. Why are you running away from a fresh election?

SHRI M.M. JACOB: We are not running away from elections.

SHRI S. JAIPAL REDDY: Why are you afraid of a fresh election? Maybe, you will win.

SHRI M.M. JACOB: Do you think we will ever run away from elections in this country? Do you think a party that has the courage to hold elections in Punjab will run away from elections?

SHRI S. JAIPAL REDDY: You ran way from Punjab elections earlier. You bycotted the elections earlier. You are known for your cowardice; you are known for your opportunistic electoral cowardice...*(Interruptions)* The point I am trying to make is this. Why don't you disslove the Assembly now? Why do you want to prolong the agony... *(Interruptions)*

SHRI M.M. JACOB: You listen to me for a moment. The Governor recommended President's Rule on the 2nd of January, the Chief Minister comes with the statement, "pleased dissolve the House." That is on the 5th of January.

AN HON. MEMBER: 4th of January.

SHRI M.M. JACOB: What is the recommendation first? President's rule was recommended by the Governor on 2nd January and the Chief Minister claims majority...

SHRI S. JAIPAL REDDY: How did the Governor recommend on the 2nd? In that case the Governor was wrong. Majority of the Chief Minister should have been put to test on the floor of the House.

SHRI M.M. JACOB: It is not me; it was the Governor.

SHRI S. JAIPAL REDDY: Obviously, the Governor was only instructed by you.

SHRI H. HANUMANTHAPPA (Karnataka): What did you do in Karnataka? You directed the Governor...*(Interruptions)*

SHRI S. JAIPAL REDDY: I want to tell you that all the parties on this side are of one view on this question; there is a consensus that the present Assembly in Manipur does not represent or reflect the popular will of the people there. It needs to be dissolved instantly. We are not opposed to President's rule. We do not want another Congress-I Ministry to be foisted there....*(Interruptions)*.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Please don't stand up; let the Minister reply.

SHRI S. JAIPAL REDDY: We want an assurance from you.

SHRI M.M. JACOB: I would like to conclude by appreciating the points mentioned by Mr. Jaipal Reddy and also drawing your kind attention to the Governor's two reports in which he said that it is no time for any elections and that political stability has to be ensured, that what is going on is something fishy and that let us wait and watch for some more time. Because of this, animated suspension is there.

So I strongly recommend to the House to support the Resolution.

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): Mr. Mathur. He is not here.

I shall now put the Statutory Resolution moved by the Home Minister to vote. The question is:

"That this House approves the Proclamation issued by the President on the 7th January, 1992, under article 356 of the Constitution, in relation to the State of Manipur."

The motion was adopted.

STATUTORY RESOLUTION APPROVING CONTINUANCE OF PRESIDENT'S PROCLAMATION IN RELATION TO JAMMU AND KASHMIR

THE VICE-CHAIRMAN (DR. NAGEN SAIKIA): We now take up Statutory Resolution in relation to the

State of Jammu and Kashmir. Home Minister to move the Resolution.

[**The Vice-Chairman (Shri Shankar Dayal Singh)** in the Chair.]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M.M. JACOB): The Home Minister is in the other House.

I beg to move:

"That this House approves the continuance in force of the Proclamation issued by the President on the 18th July, 1990, under article 356 of the Constitution, in relation to the State of Jammu and Kashmir, for a further period of six months with effect from the 3rd March, 1992."

Sir, as the House is aware, in view of the then prevailing situation in Jammu and Kashmir, a Proclamation under article 356 of the Constitution in relation to the State of Jammu and Kashmir, was issued by the President on 18th July, 1990, on the recommendations of the Governor. Earlier on 19-1-1990, the Governor of Jammu and Kashmir assumed to himself the powers of the State executive and legislature placing the Legislative Assembly of the State under suspension under the provisions of section 92 of the Constitution of Jammu and Kashmir. A month later, on 19-2-1990, the State Assembly was dissolved by the Governor in exercise of his powers under the State Constitution.

As the security and law and order situation in the State of Jammu and Kashmir continued to be grin. approval of both Houses of Parliament was obtained for continuance in force of the Proclamation dated 18th July, 1990, in relation to the State of Jammu and Kashmir, for a further period of six months from 3.3.1991, and again from 3.9.1991. The current spell of President's rule in the State will expire on 2.3.1992.

In a recent report, the Governor of Jammu and Kashmir has informed that the Pakistani Inter-Services Intelligence and the Pakistani Army made very determined efforts during the summer and autumn months of 1991 to escalate militancy in the Kashmir valley, by infiltrating more Kashmiri youth, after training them in automatic weapons, guerilla warfare tactics and wireless operations.

The Governor has further informed that the security forces have kept the situation on the ground under control and have been conducting major operations during the past few months to flush out militants from those urban and rural areas where they were trying to entrench themselves. This has had some impact on the security situation. However, the situation is still grave, as the militants retain considerable capability to strike at the security forces and other targets and to instil fear among the people. It is, therefore, essential to keep up the momentum of the current drive against the militants to further blunt the edge of the militancy.

By the end of 1991, the common people in Valley were visibly disillusioned, fed up with militancy and no longer believed that militancy can possibly achieve *Azadi* through armed violence. Enthusiasm and support for the terrorists had declined due to continuing social and economic hardships and misdeeds of the terrorists themselves, who had been increasingly indulging in extortion, molestation of women, murder and abduction of innocent people. The fear of the gun had prevented people from coming out openly against militancy, though, oflate, there were incidents of people coming out in the streets to express their resentment against the activities of the terrorists in their localities. Due to the growing disenchantment with Pakistan, the various sections of the terrorists were also disheartened and a very substantial percentage of the terrorists has become inactive and over 600 of them have surrendered with their arms. Differences were developing among the terrorist groups.

Certain events in the Valley, and on the border, have had an adverse impact on the process of normalisation of the situation in the State. The intergang rivalry and schism between different

[Shri M.M. Jacob]

terrorist groups seem to have lessened considerably. The terrorists have also been able to mobilise more public support for their mass action. Acts of violence by terrorists have also been stepped up. However, these changes may prove to be temporary and the hard work of the Jammu and Kashmir Administration and the security forces may ultimately prevail. The fall-our from the events on the border may influence the coming developments in a substantial manner.

There is a political vacuum in Valley. There has hardly been any effort by the political elements to consolidate and build up on the earier change in the mood of the people and in the thinking of sections of the terrorists. The administrative channels and the security forces are, however, trying to win back the confidence and co-operation of the people through developmental activities and relief measures.

The situation in the State is not conducive to holding of elections to the state legislative Assembly and no demand for such an election is being presently voiced by any major political party in the State. Moreover, the Governor has informed that the Delimitation Commission has still not completed the work of fresh delimitation of constituencies. An amendment to section 47 of the State Constitution, increasing the number of Assembly seats by 11, has also made it legally untenable to hold Assembly elections on the basis of the earlier delimitation of constituencies.

According to the provisions of article 356 of the Constitution of India, as applicable to the State of Jammua and Kashmir, the President's Procloamation under article 356 may continue in the State for three years, subject to six-monthly approval by both Houses of Parliament.

Keeping in view the situation prevailing in the State and taking all relevant factors into consideration, three seems to be no alternative but to continue the President's Proclamation dated 18th July, 1990. The Governor has also recommended this course of action. It is, therefore, proposed that the President's rule in Jammu and Kashmir may be continued for a further period of six months with effect from 3rd March, 1992.

In view of the position explanined, I solicit the approval of this august House to the Resolution.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): There are some amendments by Shri Subramanian Swamy, Shri Satya Prakash Malaviya and Shri Shabbir Ahmad Salaria.

Shri Subramanian Swamy. Not there. Shri Satya Prakash Malaviya, not there. Shri Shabbir Ahmad Salaria.

SHRI SHABBIR AHMAD SALARIA (Jammu and Kashmir): I move:

(3) That after the said Resolution, the following be added, namely:

"That the House further resolves that the elections to the Jammu and Kashmir Legislative Assembly as well as to the six seats in the Lok Sabha from that State shall be held within four months."

The questions were proposed.

SHRI RAJ MOHAN GANDHI (Uttar Pradesh): Mr. Vice-Chairman, Sir, with your permission, may I speak from this seat rather than my seat?

Mr. Vice-Chairman, the nation has lived with the Kashmir situation for a long time. On certain matters there is no room for any difference of opinion, that the challange of the militants has to be met and that the challenge from Pakistan has to be met. On these two points the whole nation is absolutely united. At the same time, it is necessary, during a debate like this, to ask two important questions. One is, are you learning the lessons? And the second question is, you will have the extension, but what will you do during the extension, how will you use the extension? These are the two questions: Are we learning the lessons and how will we use the extension? Mr. Vice-Chairman, when Kashmir acceded to the Indian Union in October 1947, the accession was the result of the demand of the young people of Kashmir, of the young Muslim boys of Kashmir who stood up to the attack from Pakistan and at their lead was Sheikh Mohd.

Abdullah. In 1953 Sheikh Abdullah was put behind bars and he was behind bars for a very long time. In 1975 he was reinstalled. In 1976 he was removed. In 1983 Farooq Abdullah came to power. In 1984 his Government was removed and later he was forced to be dependent on the Congress (I). In my opinion, the lessons to be learned from the story of Kashmir are as follows:

One: We must learn to maintain precious and valuable relationships. The relationship with Sheikh Abdullah, with the National Conference, with Farooq Abdullah, with the young men of Kashmir, somewhere we had failed to keep that relationship going. Everyone is aware, Mr. Vice-Chairman, that relationships are an unpredictable business and everyone is aware that when relationships break down, the fult is not only of one side. But unless we as a nation, we as Members of Parliament and, in particular, the Government, learn how relationships break down and learn how not to allow relationships to break down, then the misery of Kashmir will continue and the story of Kashmir may be repeated in other places.

The second lesson that we must learn is to respect regional identity and respect regional parties. We just had a discussion about Manipur and, as the Government has been warned, the seeds of secssion are present in Mainpur as well the seeds of secession have grown into a tree of secession in Kashmir because regional aspirations and regional identities were not respected. And there is very little evidence that the Congress Party, the Government that is running the Centre, has really learnt the cost of disregarding regional for aspirations.

The third lesson that has to be learnt is that if we do not preserve democratic institutions, we strengthen separatism and we strengthen secessionism. I recognize, Mr. Vice-Chairman, that our party too was running this country, and I recognize that our party also made mistakes with relation to Jammu and Kashmir. It was not so much a two-track policy that we pursued as an ambivalent policy that we pursued, and we too failed to preserve democratic institutions.

The next lesson that the nation has to learn is the cost of rigged elections. And the whole country knows, the whole world knows, that rigged elections have played their part in extending the alienation of the people of Kashmir.

Mr. Vice-Chairman, the next lesson is that we must beware of a sectional approach, of selectivity. There is no use saying that my selectivity is only in response to your selectivity. The fact of the matter is that narrowness, fundamentalism and communalism in Kashmir have spread communalism in the rest of India. Narrowness, stridency, exculsivism and communalism in the rest of India have strengthened communalism, and separtism in Jammu and Kashmir.

The next lesson we have to learn is that love of the soil of Jammu and Kashmir is no substitute for some concern for the people of jammu and Kashmir as well. The migrants who have left their homes and who have been suffering for a long time in the rest of India, they deserve, they are entitled to, our sympathy, our understanding. And the people of kashmir also need to think of the suffering caused to these migrants, a great majority of whom are Hindus but many of whom are Muslims as well.

Dr. Murli Manohar Joshi is a friend of mine—I respect him. He said, not long ago, at the National Integration Council that he was going to Kashmir to kiss the sacred soil of India in Kashmir. The rest of India cherishes its ancient links with the soil of Kashmir. These links are cultural, these links are spiritual, these links are very precious.

The soil of Jammu and Kashmir as the soil of the rest of India, stirs all of us. But, is it enough for us to want to kiss the soil of Kashmir and to be oblivious to the feelings in the hearts and minds of the Kashmiri people and the wounds of the Kashmiri people?

Mr. Vice-Chairman, our security forces have done a tremendous amount of work and have also lived through much hardship, indeed much suffering. Our recognition of their role, our admiration for their fortitude must not prevent us from looking at the wrong that may take place.

January 30 is a special date that many people do remember in all parts of the

[Shri Rajmohan Gandhi]

country. On January 30 this year a young man in his 30s, called Hafizullah Shah, a citizen of Baramulla, had gone from Baramulla to Srinagar and was returning to Baramulla with his wife and his two children. These four were killed on their journey from Srinagar to Baramulla.

On January 28 this year an MBBS student of Sopore, Riaz Ahmed, was killed in his home.

Mr. Vice-Chairman, we rightly resent the rest of the world lecturing us about human rights in our country and in Jammu and Kashmir, and when we do that, our duty as Indians to protect the human lives and human rights in Jammu and Kashmir becomes all the greater. So, I certainly request the Governmet to give the details of these two incidents that I have mentioned. We must realise that unless our interest in the soil of Jammu and Kashmir, is supplemented by a genuine concern for what goes on in the minds and hearts of the people of Jammu and Kashmir, we will never win the battle for Jammu and Kashmir.

Mr. Vice-Chairman, I will now turn to the next question. How are you going to use this extension that the Government wants? I must refer first of all to what the security forces do need. In addition to looking at the needs that they have of material and physical kind, I understand, I am informed that there is a real need to arrange a better break for them in their tenure and in their service. A continuous, intensive role by them without ceasing and without stopping not only brings hardship to them but it also increases the possibility of immature, unwise action on their part. One need, therefore, is to make sure that there is more spacing and a better periodicity in their tenure and service in Jammu and Kashmir.

SHRI VIREN J. SHAH (Maharashtra): Do you suggest replacement of troops from time to time?

SHRI RAJ MOHAN GANDHI: Something like that.

Secondly, about the access that the citizens have to the officials, there are many reports that the Governor and the leading officials in Jammu and Kashmir are not accessible to the people. Not only are they not readily accessible to the people, but even to other Government officials in Jammu and Kashmir they are not always as accessible as they ought to be. This is something that the Government must look into.

Thirdly, there is an insufficiency of local officials at the high levels in Jammu and Kashmir. Officers of the Jammu and Kashmir cadre are not assigned sufficient responsiblity. This is something that the Government can look into.

Fourthly, All India Radio and Doordarshan are not showing interest in the culture and the language and the arts of Jammu and Kashmir as much as they could. This is a direction which can be pursued to strengthen the links of the people of the rest of India with the people of Jammu and Kashmir.

Fifthly, we must keep the channels of communication more open. I realise this is not easy, but this is absolutely necessary. Political probing, which can lead to a political activity and finally to a political process has to be your endeavour and the endeavour of the nation as a whole. There is a great question: is there really an answer in the long run to the Kashmir problem? I have heard people say that a solution for Kashmir that the people of India and the people of Pakistan will both accept is absolutely impossible and this is a problem that India and Pakistan and the people of Kashmir will have to live with for ever. That is one view. We may or may not agree with that view. I personally do not agree with that view. But even if we agree with that view. We have to see what we can do to reduce and mitigate the sufferings of the people of Kashmir in this period even if that argument is right.

There is finally the question of Pakistan. Pakistan has rightly been identified and has rightly been condemned. Now you are going to increase your diplomatic activity in the rest of the world to counter Pakistan's propaganda. This is unavoidable. This is necessary. We wish strength to you in that endeavour. But are you going to rule out for ever a discussion also with the leaders of Pakistan on this question? We rightly have advised negotiation and dialogue as the route to sanity all over the world. South Asia must also

demonstrate this route. We are not meant to be a desert of discord in a growing garden of harmony all over the world. I will, if you permit me, Mr. Vice-Chairman, make a particular reference to the need for all Opposition parties and especially the BJP to cooperate with the Central Government in this great question of Kashmir involving and including a possible discussion with Pakistan. With all the terrible things Pakistan has done we have to recognise that it did stop the JKLF volunteers from crossing the frontier.

SHRI VIREN J. SHAH: Would you comment on the training camps in Azad Kashmir aided and abetted by Pakistan?

SHRI RAJ MOHAN GANDHI: I think this is something which so many people have mentioned and they are bound to mention. Of course, this ought to be part of any discussion that we have with the Government of Pakistan, but my point is any discussions that the Government does have eventually with Pakistan, unless these are supported by the Opposition and the Opposition is also involved, those discussions will not really succeed. For the sake of the people of India, including the people of Jammu and Kashmir, we must not rule out that option. With these remarks, Mr. Vice-Chairman, I thank you for this opportunity.

चौधरी हरि सिंह (उत्तर प्रदेश): उपसभाध्यक्ष जी, कश्मीर में राष्ट्रपति शासन की अवधि को बढ़ाने के संबंध में विचार हो रहा है। यह विचार बड़ा सार्थक और आवश्यक भी है। वह इसलिए कि अभी आप देख रहे हैं कि कश्मीर के अंदर पिछले दिनों में आतंकवादियों ने जिस तरह से मारधाड़ और जीवन को लेने की लीलाएं शुरू की थीं उनकी एक सीमा हो गयी थी उसका अंत हो गया था। वहां का नागरिक जीवन बिल्कुल दूभर हो गया था लेकिन मिलिट्री के पहुंचने से और वहां की पुलिस की दूरदृष्टि और अच्छे व्यवहार की सीमा के अंदर काम करते रहने से वहां के लोगों का विश्वास जागा है। आज काश्मीर और जम्मू के अंदर जीवन एक सार्थक और नार्मल सा होता जा रहा है। और मालूम पड़ने लगा था कि बहुत जल्दी ही जम्मू-कश्मीर के अंदर जीवन बिल्कुल नार्मल और जैसे कि देश के सारे हिस्सों में ठीक ढंग से एक प्रणाली के अनुसार चल रहा है, वैसे चलता नजर आ रहा था, लेकिन दुर्भाग्य से हमारे देश के कुछ बड़े उत्साही नेता, जिन्होंने एकता के नाम पर एकता यात्रा की, उसका नतीजा यह हुआ कि जब वह कश्मीर में पहुंचे, सारे देश में जोशी जी एकता यात्रा जो लेकर चले, उसका प्रभाव यह हुआ कि जम्मू-कश्मीर में जो आतंकवादियों के आपसी गिरोह थे, वह टूट गये थे, आपस में लड़ रहे थे, उनके अंदर लीडरशिप का झगड़ा शुरू हो गया था, वह धीरे-धीरे वाईप आऊट हो रहे थे, उनमें आपस में मन-मुटाव हो गया था, वह आपस में लड़-झगड़ करके आपस में मारने लगे थे, वह यात्रा का प्रभाव यह हुआ कि वह सारे के सारे जो आतंकवादी गुट थे, जिनको सीमा पार से पाकिस्तान से सहायता आ रही थी, वह सब एक हो गये। यह जो उनकी एकता यात्रा है, उसका प्रभाव यह हुआ कि कश्मीर के अंदर जो नार्मल कंडिशंस हो रही थीं, जो शांति का वातावरण पैदा हो रहा था, जो जन-जीवन सामान्य हो रहा था, इस एकता यात्रा ने उसको बिल्कुल भंग कर दिया और जम्मू-कश्मीर के अंदर आतंकवादियों का झंडा ऊंचा करने में इस एकता यात्रा ने जो रोल अदा किया है, श्रीमन्, उसे देश को तोड़ने का एक बड़ा पहलू, मैं कह सकता हूं।

लेकिन जैसा कि मैंने कहा कि यह सारी बातें और इसका प्रभाव यूं तो पाकिस्तान किस तरह से और कितने दिनों से सीमा पार से कितने हथियार भेजता है और कितने ट्रेनिंगशुदा आतंकवादी भेजता है, लेकिन इसका सक्रिय प्रभाव यह हुआ कि 11 फरवरी को अमानुल्ला खां साहब ने जो पाकिस्तान के बड़े हीरो बन करके सारी सीमा को क्रास करने की उन्होंने योजना बनाई। इस योजना को बढ़ावा इस एकता यात्रा से भी हुआ। इसने पाकिस्तान के अंदर भी जो कश्मीर के संबंध में जानते नहीं थे, उनको भी जगा कर, इस बात के झूठे फैक्ट्स देकर, उनमें जोश भर करके उनके अंदर एक आंदोलन की नीति बना कर, अमानुल्ला खां जैसे उनको सीमा के पार करने के लिए वातावरण तैयार करने के लिए जुटे।

लेकिन मैं कहना क्या चाहता हूं कि हमारी भारत सरकार की जो सेना है और उनकी जो शासन की सूझबूझ की प्रणाली है, उसने यह सब नहीं होने दिया। यह हमारे प्रधान मंत्री की सूझबूझ और हमारे देश के जो आपसी ताल्लुकात हैं, उसके आधार पर जो बहुत बड़ी टकराहट और युद्ध की स्थिति जो हो सकती थी, वह नहीं हो पाई। तो यह सारे फैक्ट्स मैंने बताये, एकता के नाम पर यह तो देश को तोड़ने का एक बहुत बड़ा प्रबल शस्त्र बन गया था।

तो मैं कहना चाहता हूं कि जो राजनीतिक पार्टियां देश की एकता की बात कहती हैं, मजबूत बनाने की बात कहती हैं, उनको सोच लेना चाहिए कि कोई कदम उठाने से पहले उसका प्रभाव देश की एकता पर, देश के जन-मानस पर, देश की शांति पर, और हमारे भाई ताल्लुकात करने पर क्या होगा?

श्रीमन् यह समस्या जम्मू-कश्मीर के अंदर जो

[चौधरी हरि सिंह]

आतंकवादियों की है, यह समस्या दरअसल आतंकवादियों की भारत या कश्मीर की समस्या नहीं है, यह रियल में समस्या तो पाकिस्तान की है। जब-जब भी पाकिस्तान के अंदर इन्स्टेबिल्टी आएगी, जब भी वहां पर आंदोलन होंगे, जब भी वहां पर बेचैनी होगी, जब भी डेमोक्रेसी को वहां खतरा होगा और जब भी पाकिस्तान के अंदर ह्यूमन राईट्स को खतरा पहुंचेगा - आज सारी दुनिया के अंदर पाकिस्तान झूठा रापेगेंडा करता है, ह्यूमन राईट्स की बात कहता है, किलिंग की बात वह कहते हैं, लेकिन जो आतंकवादी इन्नोसेंट लोगों को मारते हैं, क्या यह ह्यूमन राईट्स के हकदार नहीं हैं? क्या इनके ह्यूमन राईट्स को दुनिया के किसी फोरम में कोई देखने वाला नहीं है। आज पाकिस्तान ने ऐसा वातावरण बना रखा है कि सारे देश की अटेंशन को अपनी तरफ करने के लिए, हर फोरम में, चाहे वह मज़हबी फोरम हो, चाहे वह तेल लेने-देने का फरोम हो, दुनिया के अंदर किसी देश में किसी कोने में हो, किसी आईटम पर हो, किसी चीज के ऊपर हो, पाकिस्तान के नुमाइंदे चुपके से नहीं, बड़े जोर से वहां कश्मीर की आजादी की बात कहना शुरू कर देते हैं।

तो यह जो पाकिस्तान का रोल है, यह सारी पाकिस्तान की समस्या है, हिन्दुस्तान की, जम्मू-कश्मीर की नहीं है। जब तक कश्मीर का झगड़ा है, पाकिस्तान में जो भी प्रधान मंत्री आता है, उनका दुर्भाग्य है कि लियाकत अली खां के बाद कोई भी प्रधान मंत्री वहां पर कामयाब हुआ हो। आप देख सकते हैं कि कोई भी प्रधान मंत्री नहीं मिलेगा जो देश को इनटैक्ट करके पाकिस्तान को डेमोक्रेसी, जम्हूरियत के जरिए चला सकता हो । आज आप सिंध और बलौचिस्तान में देख लीजिए, पाकिस्तान के जो पंजाबी इलाके हैं, उनमें देख लीजिए।

मैं कहना चाहता हूं कि वहां का जो फारेन एक्सचेंज का भंडार इतना बढ़ गया है, पाकिस्तान में जो सब से बड़ा फारेन एक्सचेंज अर्नर है, वह तो ड्रग्ज़ हैं। पाकिस्तान तो आज हेरोईन का दुनिया का सब से बड़ा सेंटर है। उनकी फारेन एक्सचेंज को अगर आप देखें, तो अरबों-खरबों का फारेन एक्सचेंज यह जो हमारे इनसानों को मारने वाली दवायें हैं, ड्रग्ज़ और दूसरी नशीली दवाइयां, यही उनके लिए फारेन एक्सचेंज की आमदनी है तो जो ऐसे काम करने वाले हैं वे आपको चैन से बैठने देंगे? जैसा मैंने कहा कि यह जम्मू-कश्मीर की समस्या भारत की नहीं है यह असली समस्या तो पाकिस्तान की है। पाकिस्तान मे जब भी शांति रहेगी तभी कश्मीर के अन्दर रहेगी। लेकिन जब भी पाकिस्तान में अशांति पैदा होगी, चाहे वह आर्थिक हो, चाहे वह बेरोज़गारी की हो, चाहे वह डेमोक्रेसी की बात की हो, तभी-तभी वह उसे उठायेंगे। इसमें मैं यह कहना चाहता हूं कि जो यह सामयिक कदम उठाए हैं यह उचित कदम हैं और मैं अपनी मिलिट्री और पुलिस वालों को बधाई देना चाहता हूं कि जो यह झूठा प्रोपेगंडा चलाते हैं बेसलैस, आधारहीन कि उनको मार दिया, जरा आप जाकर देखें तो सही कि आतंकवादी कितने इन्नोसैंट, कितने काम करने वालों को कहीं भी किसी को ले गए, कहीं किसी को मार दिया, आखिर ह्यूमेन राइट्स भी इनको देखने वाला है या नहीं? इनके लिए क्या इन पर ह्यूमेन राइट्स लगता है या नहीं? जो हमारी प्रोपेगंडा की मशीनरी है, दुर्भाग्य यह है कि हमारे भारत को जो प्रचार तंत्र है यह बड़ा कमजोर है। मैं इसमें बड़ा साफ कहना चाहता हूं जो हमारे राजदूत हैं, विदेश में जो हमारी एजेंसियां हैं, जो अपने अटैचीज़ हैं इनका इस पहलू तक प्रोपेगंडा बड़ा थोड़ा रहता है यह काउंटर-एक्ट नहीं कर पाते हैं, इफैक्टिव नहीं हो पाते हैं। उनके पास फोरम नहीं होते हैं। वह बाबूगिरी के जरिए से इंटरनेशनल जगत में रहने के लिए बाबूगिरी से काम नहीं चलने वाला है। पोलिटीकल माइंड के लोग, मैं कहना चाहता हूं कि दुनिया के इतिहास को आप देखेंगे तो जितने एंबेसेडर कामयाब हुए हैं फारेन रिलेशंस में, बिस्मार्क से लेकर आज तक और उससे पहले भी कहना चाहता हूं कि जितने भी एंबेसेडर या डिप्लोमैटिक लोग कामयाब हुए हैं वह प्रैक्टीकल पोलिटिक्स से निकले हुए ही कामयाब हुए हैं ये सीधे आई०ए०एस० वाले अफसर लोग और फारेन सर्विसेस के लोग बहुत कम कामयाब होते हैं। ये थ्योरेटिकल पर्सन्ज़ होते हैं। इनको बात करने में झेंप आती है। श्रीमन् मैं माननीय मंत्री जी से कहना चाहता हूं कि अगर आप कश्मीर की समस्या की जानकारी दुनिया में करवाना चाहते हैं तो अपने प्रचार का तंत्र अपने माध्यम से सशक्त, अपने फैक्ट्स को बताने की एजेंसी को स्ट्रांग किया जाए। अगर आप किसी और पर रुपया खर्च करते हैं तो भूल जाइये, आप इस तंत्र पर, इस खंड पर इतना रुपया खर्च कीजिए कि दुनिया को पता लग जाए कि समस्या क्या है। जम्मू-कश्मीर की प्राब्लम क्या है। क्या हिन्दुस्तान के साथ वह है। यह सारी चीजों के लिए जब तक आप नहीं करेंगे और तो और, श्रीमन् आप तो खूब अखबार बहुत जोर से पढ़ते भी हैं, लिखते भी हैं, अब आप देखिए, पाकिस्तान बी०बी०सी० के न्यूज़ को चुराकर और तोड़ मरोड़ कर कश्मीर के बारे में दुनिया भर में फैला रहा है। मुझको जानकारी है कि कभी भी सरकार ने इसको बड़े पैमाने पर नहीं उठाया है। बी०बी०सी० की न्यूज़ को जो कश्मीर के बारे में, जम्मू-कश्मीर के बारे में कहता है, जो आतंकवादियों के बारे में कहता है, उसको तोड़-मरोड़ कर उसको पेचीदगी के साथ रखता है कि हिन्दुस्तान की तस्वीर को काला करने में कोई कमी नहीं छोड़ता है। लेकिन भारत सरकार का जो यह तंत्र है यह देखने वाला नहीं है क्योंकि ये लोग फिज़ूल की बातों में फंसे रहते

हैं। प्रैक्टीकल ज्ञान जब तक नहीं होता है, मान्यवर, तब तक ये काबू नहीं आ पाते हैं। अभी जैसे कि चुनाव की बात कही जाती है हम तो समझते हैं कि अभी पंजाब में चुनाव हो गए। यह कितना मुश्किल था, कितना दूभर था लेकिन चुनाव वहां हुए हैं और इस बात का मालूम पड़ता है और मुझे तो वहां पंजाब में चुनाव में एक-दो जगह जाने का मौका मिला है। वहां बहुमत के जो लोग हैं वे खालिस्तान के खिलाफ हैं। वे खालिस्तान नहीं बनाना चाहते और न इंडीपेंडेंट पंजाब बनाना चाहते हैं। न हिन्दुस्तान से अलग होना चाहते हैं। वे हिन्दुसतान के साथ रहना चाहते हैं। वे कहते हैं कि हम हिन्दुस्तान के हैं, हिन्दुस्तान में रहेंगे और हिन्दुस्तान हमारा देश है। यह तो कुछ मुट्ठीभर जो बहके हुए लोग होते हैं आखिर उनके सहारे बात चल पाती है मैं कह रहा हूं कि इसके लिए आखिर कुछ टाइम तो चाहिए। कश्मीर का हमको जो सुनने को मिल रहा है, हमको जो पंजाब से मिला है उससे हम समझते हैं कि जम्मू-कश्मीर के अन्दर भी चुनाव होने में बहुत ज्यादा देर नहीं है और वह समय आएगा। मैं राव जी को धन्यवाद देना चाहता हूं कि वह हर पहलू, जो हमारे जीवन का क्षेत्र है उसमें डेमोक्रेसी को कायम रखना चाहते हैं। बड़ी हिम्मत के साथ उन्होंने पंजाब में चुनाव कराए। मेरा ख्याल तो यह है कि एक दौर के समय के लिए, जो शासन चलाने के लिए, काम को पूरा करने के लिए, जो समयावधि की जरूरत होती है यह उसी के लिए है। मैं तो बहुत दूर से पढ़ रहा हूं, दीवार पर लिखे हुए को पढ़ रहा हूं और जो देख रहा हूं वह यह है कि कश्मीर में चुनाव होंगे। ऐसी मेरी आशा है और इसके लिए वातावरण भी पैदा किया जा रहा है और वह दिन दूर नहीं जब वहां पर चुनाव होंगे। लेकिन जैसे कि मैंने यह कहा कि आज हमारे देश में जरूरत इस बात की है जो प्रोपेगंडा का तंत्र उनका है, उसको हमको बहुत मजबूती से खंडित करना चाहिए। आज तो यह वातावरण हो गया है जम्मू-कश्मीर के अंदर कि वहां पर हालत बहुत सुधरी है। इसके लिए मैं अपनी भारत सरकार को धन्यवाद देना चाहता हूं और आशा करता हूं कि वहां पर बहुत जल्दी हालात नार्मल हो जाएंगे।

इन्हीं अल्फाज़ के साथ मैं इस प्रस्ताव का समर्थन करता हूं।

SHRI E. BALANANDAN (Kerala): Mr. Vice-Chairman, Sir again we are asked to extend the spell of President's rule in Kashmir. The first fifteen days of this month was a very anxious period. The JKLF from Pakistan declared that they will be crossing the Line of Actual Control on 11th February 1992 and in Pakistan, preparations were being made. By the end of December, they had declared that they will cross the Line of Actual Control on 11th of February 1992. Our Prime Minister had a discussion with the Prime Minister of Pakistan on February 2nd in which both of them decided to find an amicable solution of the problem but on February 5th, there was a solidarity day observed in Pakistan calling for a general strike which was supported by the Prime Minister of Pakistan to express solidarity with the Kashmiri brothers according to them and thus a very serious situation has been developed during the last fifteen days of this month. However, due to the resistance put up by our armed forces on 11th, Pakistan at last showed restraint and obstructed the people from crossing the Line of Actual Control. Thus a confrontation with Pakistan has been averted temporarily. But at the same time, we must not forget that Pakistan is trying to internationalise the issue and in spite of the Simla Agreement, they are trying to internationalise this problem. That is one part of the question. How do we approach the Kashmir question? We must not forget that when the question of accession came, the Kashmiri people acceded to India. The majority of Muslim people of Kashmir said, "We are not going to join Pakistan. We are going to be with India". Not only they have said that, they have fought against the aggressive forces of Pakistan, to be with India. That was their history. Then what happened? Usually, the Central Government deal with the question of relations with the States firstly in an imperial manner. They do not practise democracy. Even the constitutional provisions, wherein the rights of the States are prescribed, the Central Government does not always try to respect these provisions of law and decide everything from here. They have some kind of an authoritarian approach. That means everything will be decided by the Centre. Another aspect of the Central policy is that the Central Government

[Shri E. Balanandan]

political line or the attitude to the States is decided on the basis of whether the Congress (I) party can rule the State or not. That is their primary concern. In Kashmir, we remember in order to install a Congress (I) raj, Farooq Abdullah has been ousted and Congress (I)'s own Shah was put as a ruler. From there the situation in Kashmir went from bad to worse. What was Shah? Shah had been supported by the Congess (I) party. They put him as a ruler of Kashmir. People were not with him. The National Conference which fought against Pakistan and kept the people of Kashmir with us. That National Conference base had been broken because of Dr. Farooq Abdullah's policy of joining with the Congress (I) Party. This kind of situation emerged. And what happened? The people of Kashmor did not yield. They wanted a special identity. That was the issue on which in our Constitution a special right was conferred under Article 370. The people of Kashmir wanted their special identity. They wanted a special treatment. Within India they wanted more freedom. That was the understanding they had. But what happened? I had been to Kashmir. Once or twice I went there. Kashmir, as all of us know, Sir, is one of the famous places of the world where thousands of foreign tourists come and enjoy. And to be very frank, what is Kashmir's position? Kashmir is a land of water, plenty of water. Kashmir is a land where there is the maximum hydel capacity. But actually what happened to Kashmir's development since 1947? The hydel resources are not being utilised. If at all they were utilised, the current situation in Kashmir would not have emerged. For more than six months people are in trouble due to severe cold. They have no light. They have no power to heat their homes and the poeple who come as travellers to stay there also find that when cold comes, there is no power. This type of callous attitude has been taken by the Centre in the development of Kashmir and the Kashmiri people are sometimes treated as second class citizens. There is a complaint that in key places of administration Kashmiri people are not given a chance. Babus from other parts of India whom we send there are some kind of people who have no confidence in the Kashmiri people; they are being imposed on them. This is the attitude. This way can we solve the problem, can we taken the Kashmiri people into confidence? No, we can't. My friend, the Home Minister, is a democrat. I know him personally but the policy of the congress (I) Party and democracy do not go together. We have seen it ourselves. Now they boast of elections. An elected Government has been established in Punjab. Very good. Seventy-five per cent people did not come for voting. Only 21 per cent people voted. Why? In the President's Address hon. President has told us that the Government is going to implement the Rajiv-Longowal Accord. Very good. A Government which respects its word! Rajiv Longowal Accord has the approval of the Indian people the Indian Parliament. It has the unanimous approval. After getting it signed was it not the duty of the Government of India to see that it was implemented? No, it is not implemented. And we from this side wanted, "If you want to conduct elections in Punjab, a pre-condition should be created, that the Punjabi people should be taken into confidence." Why? Then they will come for voting, they will go against terrorism, they will be one with us. That pre-condition ought to have been created. Did the Government of India agree to that? No. They have mostly relied on what? military apparatus, police. And we who did not want to join with the extremists stood for elections. But what happened now, Sir? Now, it is being said that the people have given their verdict a verdict we knew already. The point is that here they have failed to get the popular support. As I told you earlier, the attitude of the Centre is authoritarian. They do not respect the Sarkaria Commission. they do not respect the State's rights. That is why

they impose conditions. In respect of Kashmir also this is their attitude. Our President has referred to some negotiation. With whom? I am told that Dr. Farooq Abdullah and some others were being prompted for negotiation. Kashmiris have, however, never recognised them. Through them some kind of a Punjab model election is going to be imposed on them. This is the idea. This idea does no good. This idea is absolutely wrong. What should be the idea? The idea should be to take the people of Kashmir into confidence. They must feel that they are one with us and they must feel that the Indian Government gives a better deal to the people of Kashmir. Therefor, my primary demand and request to the Government of India is that you must understand the people of Kashmir and they should be taken into confidence. That should be the total attitude. You can negotiate with anybody. Any condition can be there. But the primary object of the Government of India should be to rally the people of Kashmir. We want them. The Kashmiri people themselves should defend and defeat any Pakistani coming with an agressive intention. That kind of an atmosphere ought to be created. Such an attepmpt is to be made by the Government of India. We had an *Ikta Yatra* for the unity of India by Dr. Murli Manhar Joshi. What is to be done for the unity of the country? Immediately article 370 should be abrogated? For what? Throughout India during the *Ekta Yatra* anti-Muslim propaganda had been conducted in a big way in all the villages simultaneously. What was the main thing? Kashmir is given a special status; it is a discrimination; Muslims are being specially treated. This way it went on. This is all wrong. What the Government of India was doing? What they had done was a wonderful thing. Dr. joshi had been provided with a special plane and special protection to take the flag to be hoisted in kashmir as if conceding the point that our flag is not there in Kashmir. If the attitude of the BJP is taken politically, they are conceding the point that Indian rule is not there; Dr. Joshi is going to install the flag and he is going to invade that part to make it a part of India. Slogans like that do not help us. They only help the Pakistani terrorists and those who want kashmir to be taken physically. They have been helped. The *Ekta Yatra* in the name of the unity of the country has done a disservice to the country and the Government of India has done greater disservice by giving protection to Dr. Joshi to go to Kashmir from Jammu and hoist the flag. This attitude goes against the national interest. Therefore, the point to be noted again is that we are having very strained relations with Pakistan. We wanted that the Simla accord should be respected.

Pakistan wants to create problems for us., They are also preparing themselves militarily. Who is supporting them? Who is giving Pakistan military aid, training etc.? We all know USA is behind them Pakistani military has been equipped with military equipment of USA. Of late, we find that we are in love with America. I have no Objection to loving with America. But in what terms? American military officials are coming to train you. For what are they coming to train you? To protect your country against whom? Our national independence and our own defence should be equipped. Latest equipment should be acquired. Our own defence technology should be upgraded. Our strength should be mobilised. That we agree. But where are we going for that? As if our technicians, engineers and our fighting personnel cannot rely on themselves! To fight with whom are they going to be trained? Those people trained in America have the same American arms and ammunition. Can our defence be strengthened in this way? No. Now, the love you have fallen in with American in economic, military and other affairs is not going to help us.

Lastly, I once agains request the Government of India, through you, that

[Shri E. Balanandan]

there should be drastic changes in the policy which is being pursued. The change they want is that the democratic aspirations of the people should be respected People from Bihar, people from Kerala, people from Bengal have their own State Governments and they will have their own aspirations. Here in Delhi an elected Government might be there. But they will have no power to veto the aspirations of the people as it happened during the imperial raj. The Congress raj at times becomes an authoritarian force and they do not respect the democratic aspirations of people. I once again urge upon the Government of India don't go for any kind of spent force like Farooq Abdullah and company to foist a Government upon the people of Kashmir as you have done in Punjab. This is a wrong method. I want that democratic aspirations of the Kashmiri people should be respected, a process of dialogue with the people should be started, more powers within the Constitution of India should be given to the Kashmiri people. While doing any settlement on Kashmir, the people of Kashmir should be taken into confidence. I hope the Government of India will consider my suggestions.

डा॰ रत्नाकर पाण्डेय (उत्तर प्रदेश): माननीय उपसभाध्यक्ष जी, माननीय गृह मंत्री श्री एस॰बी॰ चव्हाण जी द्वारा लिखित और श्री जैकब द्वारा परिनियत संकल्प कि —"यह सभा जम्मू और कश्मीर राज्य के संबंध में राष्ट्रपति द्वारा 18 जुलाई, 1990 को संविधान के अनुच्छेद 356 के अधीन जारी की गयी उद्घोषणा के 3 मार्च, 1992 से छः माह की और अवधि के लिये प्रवृत्त बने रहने का अनुमोदन करती है" के समर्थन के लिये मैं खड़ा हुआ हूं।

[उपसभाध्यक्ष (श्रीमती जयन्ती नटराजन) पीठासीन हुईं]

वास्तव में इस देश में जो अच्छी चीजें होती है उसका श्रेय वे लेना चाहते है जो राष्ट्र को तोड़ने का काम करते हैं। जब पंजाब की समस्या को हमारी सरकार ने हल किया और इसलिये हल किया कि वर्षों से हम राष्ट्रपति शासन की अवधि बढ़ाते रहे और यहां जब से पी॰वी॰ नरसिंह राव जी की सरकार सत्ता में आयी, उससे पहले कांग्रेस ने जनता से वायदा किया था कि जहां-जहां आतंकवाद है, जहां-जहां अस्थिरता है, जहां-जहां अलफा आतंकवादी या मिलिटेंट फोर्सेज अपने पांव पसारे हुये हैं, उनको हम समटेंगे और जनतंत्र की बहाली करेंगे।

जहां-जहां आतंकवादी या मिलिटेंट फोर्सेज अपने पांव पसारे हुए हैं, उनको हम समेटेंगे और जनतंत्र की बहाली करेंगे। इसका प्रत्यक्ष उदाहरण हमने आसाम में दिया। हमने इसका प्रत्यक्ष उदाहरण अभी पंजाब में दिया। माननीय बालानंदन जी का भाषण मैं बड़े ध्यान से सुन रहा था। वे कौन थे जिन्होंने पंजाब में इलेक्शन का बॉयकाट किया? वे राजनीतिक दल आज किस मुंह से डेमोक्रेसी रिस्टोर करने की बात इस देश में करते हैं। जब हम पंजाब में जनतंत्र की बहाली के लिए सरकार की ओर से कदम उठा रहे थे और इलेक्शन कमीशन ने वहां घोषणा की थी कि वहां चुनाव होगा तो वे राजनीतिक दल जिन्होंने चुनाव का बॉयकाट किया था वे आतंकवादी दल जिन्होंने चुनाव न होने देने की कसम खाई थी, आज जब लोकसभा में 13 में से 12 स्थानों पर कांग्रेस के लोग चुनकर आए हैं, तो यह कहना कतई मुनासिब नहीं है कि कांग्रेस अपना शासन बनाना चाहती है इसलिए चुनाव कराती है।

हम जनतंत्र में विश्वास करते हैं। वहां किसी भी दल का शासन हो, किसी भी दल की सरकार बने हमें उससे कोई मतलब नहीं है लेकिन जहां बंदूक के साए में जिंदगी पलती हो, जहां बिन्दी और हिन्दी की उपेक्षा होती हो, जहां दिन-दहाड़े गुरूद्वारों में, पूजा स्थलों में अस्मतों की लूट होती हो और जहां आतंकवाद के लिए ए॰के॰ 47 मशीनगन और प्रक्षेपास्त्र जमा किए जाते है। वहां चुनाव कराकर कांग्रेस सरकार ने राजीव गांधी के उस वायदे को पूरा किया है, जो वायदा हमने जनता से किया था। हम अपने दल की ओर से इस सदन के माध्यम से इस देश की जनता को बताना चाहते हैं कि यह जो 6 महीने का राष्ट्रपति शासन हम कश्मीर में बढ़ा रहे हैं, उसके पीछे यही मकसद है कि वहां शांति-व्यवस्था बहाल करके जनतंत्र की पुनः स्थापना की जाए और जिस तरह हमने असम में चुनाव कराकर दिखाया, पंजाब में चुनाव कराकर दिखाया, उसी तरह कश्मीर में भी हम चुनाव कराकर दिखाएंगे और हमने जो वायदा किया है उससे हम भागेंगे नहीं।

जहां तक कश्मीर की स्थिति का सवाल है, यह सदन छाती पर हाथ रखकर सोचे कि जब अपवित्र गठबंधन हुआ, घोर रियेक्शनरी अपार्चुनिस्टिक एलिमेंट आपस में

मिले और कांग्रेस की सत्ता गई, उस समय घोर प्रतिक्रियावादी भारतीय जनता पार्टी और भयानक अवसरवादी और धोखेबाज विश्वनाथ प्रताप सिंह, जो बाद में प्रधानमंत्री बने, उन्होंने सारा डिस्टरबेंस किया। पूरे देश में गवर्नरों की बदली उन्होंने की। विरोधी दल के लोगों को सरकारिया कमीशन की बात करने से पहले अपना चेहरा आईने में देखना चाहिए।

जब वहां एक सरकार काम कर रही थी, उसको भंग किया गया और जनता की चुनी हुई सरकार को भंग करके एक ऐसे व्यक्ति को जो भारतीय जनता पार्टी की नीतियों में विश्वास करता था, उसको गवर्नर बनया गया और वहां की बहुसंख्यक जनता जो इस्लामिक कल्चर में, इस्लामिक धर्म में विश्वास रखती है, उसकी भावनाओं को रौंदकर जिस तरह से जगमोहन जी ने कुकृत्य किया, विरोधी दल में रहते हुए हमने उस ओर ध्यान दिलाया विश्वनाथ प्रताप सिंह की सरकार का लेकिन वे माने नहीं और सारा सदन, सारा देश यह जानता है कि वे भारतीय जनता पार्टी के नुमाइंदे के रूप में वहां काम कर रहे थे और उसका परिणाम यह हुआ कि भारतीय जनता पार्टी के आग्रह पर उनको इस सदन का सदस्य बनाना पड़ा। कश्मीर जन्नत है और प्रकृति ने कहीं दुनिया में अपना सर्वस्व, सुंदर, सत्य और कल्याणकारी रूप बिखेरा है तो वह कश्मीर है। वहां की प्रकृति में केसर की खुशबू है। वहां के दर्शन में विशिष्टवाद और शंकर के अद्वैतवाद का गुंजन होता है। वहां एक तरफ हम मंदिरों में जाप करते हैं, स्तोत का पाठ करते हैं वहां मशीनगनों की आवाज़ से लोगों की मनोभानाएं अपवित्र होती हैं। सारी दुनिया प्रकृति के उस रमणीय स्थान में खोकर अपनी टेंशन को समाप्त करने के लिए, माधुर्य को हासिल करने के लिए श्रीनगर और कश्मीर का दर्शन करते थे, आज वहां पर बंदूकों के साये में जो जीवन जीया जा रहा है, वहां के नागरिकों को जो आंतक और गुंडागर्दी में मौत के घाट उतारने की ज़िद के तहत लोगों को जीना पड़ रहा है। यही कारण है कि राज्य सभा और लोक सभा के अनेक सदस्यों को, उनके घर वालों को धमका कर उन्हें विवश किया गया कि वे इस्तीफा देकर लौट जाएं और भारत के चुनी हुई जंनतांत्रिक प्रणाली को तोड़ने की कोशिक विदेशी ताकतों ने की। तीन तरह की समस्याएं कश्मीर में हैं। एक तो अल्पसंख्यक अखंड भारत के साथ जुड़े हुए हैं। दूसरी ओर स्वतंत्र कश्मीर की चाह करते हैं। तीसरे पाकिस्तान और पाकिस्तान के पीछे सुपर पावर्स जो इस दुनिया में अस्थिरता पैदा करना चाहते हैं और संसार में विशेष रूप से अस्थिरता पैदा करना चाहते हैं उनके तहत पाकिस्तान अधिकृत कश्मीर की मांग करते हैं वहां पर 75 से 84 के करीब मिलिटेंट ग्रुप्स हैं जो वहां पर काम कर रहे हैं। ऐसी स्थिति में वहां पर टी॰वी॰ के कर्मचारियों के साथ जो अन्याय किया गया, आतंकवादियों ने वहां घुसकर उद्घोषक बनकर राष्ट्रीय व्यवस्था को तोड़ने का कुचक्र किया, चाहे इंडियन ऑयल के अधिकारियों का अपहरण हुआ हो, चाहे हमारे फर्टिलाइज़र के लोगों का हुआ हो, चाहे वहां की सामान्य जनता का अपहरण हुआ हो, कश्मीर और भारत साख उस दिन खत्म हो गई जिस दिन रूबिया का अपहरण हुआ और जो मिलिटेंट जेलों में बंद थे उनको छोड़ने का कुचक्र विश्वनाथ प्रताप सिंह ने किया। उस दिन भारत के गृह मंत्री ने अपनी बेटी को छुड़ाने के लिए [illegible] ए[illegible] उग्रवादियों को जिनके विरुद्ध राष्ट्रीय मुकदमें चल[illegible] रहे थे उनको छोड़ा। उस दिन कश्मीर और भारत म[illegible]ला [illegible] उठी। वहां की समस्याएं उस दिन शुरू [illegible] समस्या तब शुरू हुई जब जगमोहन को वहां [illegible] बनाया गया। उसने अपने अतिरेक में भार[illegible]तीय जन[illegible] पार्टी की नीतियों को कश्मीर में चलाने का प्र[illegible]यास किया और कश्मीर में तब सब कुछ नष्ट हुआ।

महोदया, जो शिमला समझौता है, जो एक पवित्र दस्तावेज़ हैं राजनीतिक दस्तावेज है, उस पर दृढ़ता के साथ भारत सरकार को अमल करना चाहिए और जो पाकिस्तान अधिकृत कश्मीर की मांग की है उसका मुंहतोड़ जवाब देना चाहिए। हमने पंजाब में चुनाव कराए, परसेंटेज कम रहा हो, हम कश्मीर में भी चुनाव कराएंगे लेकिन जो ताकतें पाकिस्तान की ओर से नशीलों दवाएं या पदार्थ जो तस्करों के माध्यम से आते हैं और हमारे नौजवानों को गुमराह कर रहे हैं, जिनको अपनी प्रतिभा के बल पर औद्योगिक क्षमताओं में हिस्सा लेना चाहिए, उनको गुमराह किया जा रहा है। उनके हाथों में जो मादा है...**(समय की घंटी)** पांच मिनट और दे दीजिए। जम्मू-कश्मीर में जो अपहरण किये जाते है उनकी बहुत सी कहानियां सुनी जाती हैं और अपहरणकर्ता से जब बातचीत करते है जो नौजवान है और 18 साल से 25 साल के बीच के नौजवान हैं, कहते हैं हम विवश हैं क्योंकि मुझे ट्रेनिंग दी गई पाकिस्तानी कैम्प में, कुण्ठित किया गया दिमाग। [illegible] विवश किया गया और कहा गया है तुम भारत की राष्ट्रीयता को छोड़ दो और आतंक फैलाओं। तुम्हारे हाथों में ए॰के॰ 47 और ऐसे-ऐसे अस्त्र-शस्त्र आपको दिये जायेंगे जिनके दबाव से जो चाहोगे वह कर लोगे। वह जुड़ना चाहते है भारत की राजनीतिक धारा से, भारत के मूल राष्ट्र से जुड़ना चाहते हैं। हमारी मिलिटरी जिस बहादुरी के साथ, हमारे रक्षक दल जिस बहादुरी के साथ अपने प्राणों को हथेली में लेकर कश्मीर में भारतीयता का अलख जगा रहे हैं, सारे सदन की ओर से मैं उन्हें

[डा० रत्नाकर पाण्डेय]

बधाई देना चाहता हूं और विश्वास करता हूं कि आने वाले दिनों में अगर पाकिस्तान ने अपना रवैया नहीं बदला तो हम पाकिस्तान की तरह गाल बजाने में, बकवास करने में और केवल वक्तव्य देने में विश्वास नहीं करते हैं। हमारी ताकत इतनी मजबूत है कि अगर जरूरत पड़ेगी तो स्वतंत्र कश्मीर की मांग करने वाले पाकिस्तान के लाहौर तक हम लड़ाई करने के लिए कटिबद्ध होंगे और हमेशा के लिए समस्या का निदान निकाल सकेंगे। इसके लिए हमारी सरकार को आगे कदम बढ़ाना होगा और दृढ़ निश्चय करना होगा।

जहां तक जोशी जी की एकता यात्रा का प्रश्न है कब शुरू हुई और कब खत्म हुई सारे देश ने न जाना और न सुना। चले थे बड़ी रंगबाजी के साथ, हेलीकॉप्टर में जाकर जम्मू से श्रीनगर में 8 बजे तिरंगा झंडा लाल चौक में फहराना था पर एक घंटे पहले वहां तिरंगा झंडा फहरा दिया गया और उस वक्त चिड़िया भी वहां चूं-चूं नहीं कर रही थी जब बी०जे०पी० ने वहां तिरंगा झंडा फहराया। इस तरह का नाटक में ये लोग माहिर हैं। धारा 370 को हटा दिया जाए और राष्ट्रीयता की धारा से भारत जुड़ा रहे यह सब चाहेंगे लेकिन जो हमारे पूर्वजों द्वारा नेहरू जी और इन्दिरा जी या किसी और शासन द्वारा उन्हें विशेष दर्जा दिया गया है उस दर्जे को डिस्टर्ब करना उनके साथ अन्याय करना है। कश्मीर में उद्योग लगें और जहां पानी होता है वहां सारे उद्योग अपने आप स्थापित हो जाते है—स्थान और पानी चाहिए। **(समय की घंटी)** मैं अभी खत्म कर रहा हूं। औद्योगिक दृष्टि से हमें कश्मीर को ऐसा बना देना है, जहां मन्दिर की मूर्तियों को तोड़ा जा रहा है, जहां मस्जिद में अजान देने वालों पर शंका की दृष्टि डाली जा रही है और वहां जो तप्त तीव्र दुर्गन्ध से भरी हुई आंधी चल रही है उस आंधी को शांत करके शीतल सुरभित मंद बयार वहां हमें प्रवाहित करना है। हम समझते है हमारी सरकार अब फिर राष्ट्रपति शासन 6 महीने के लिए और बढ़ा दिया जाए इस प्रकार का प्रस्ताव लेकर इस सदन में नहीं आयेगी बल्कि इसी 6 महीने में, जैसे हमने पंजाब में डेमोक्रेसी रिस्टोर की, असम में डेमोक्रेसी रिस्टोर की, उसी तरह से कश्मीर में जनतंत्र की बहाली करेंगे। इस विश्वास के साथ हमारी सरकार को काम करना है और हम विश्वास करते है कि जो प्रस्ताव जैकब जी लाये हैं उसके पास हो जाने के बाद जरूरत नहीं पड़ेगी और 6 महीने का कार्यकाल बढ़ाने की, राष्ट्रपति शासन को बढ़ाने की। उस स्पिरिट, उस तीव्र भावना के साथ, हमें काम करना होगा और सभी दलों के लोगों को मिलकर कश्मीर के लोगों का हृदय-परिवर्तन करना होगा और आतंकवाद की छाया के तले जो विदेशी एजेन्ट जन-जीवन में अस्थिरता पैदा किये हुए हैं उसको समाप्त करना होगा। जनता चाहती है कि इस देश में डेमोक्रेसी रेस्टोर हो। इसलिए पंजाब में वोट मिले हैं, चाहे वे कांग्रेस को ही मिले हैं, और लोगों ने बायकॉट किया। उसी तरह से हम विश्वास करते हैं कि काश्मीर में पुनः जनतंत्र की बहाली होगी। पाकिस्तान और सुपर पावर्स काश्मीर में तोड़फोड़ करके उसको विनिष्ट करना चाहते हैं और काश्मीर को भारत के अंग के रूप में अलग करना चाहते हैं, देश को तोड़ना चाहते हैं, वे दिन में सपना देखने का काम कर रहे हैं और दिन में सपना देखने वाले लोग कल्पना लोक में जिन्दा रहते हैं। काश्मीर भारत का अविभाज्य अंग था, है और रहेगा। काश्मीर की एक इंच धरती भी हम पाकिस्तान को नहीं देंगे और न ही सुपर पावर्स को देंगे और न ही यू०एन०ओ० में इस मामले को उठाने देंगे। भारत की संसद काश्मीर का फैसला करेगी। काश्मीर भारत का अविभाज्य अंग था, है और हमेशा रहेगा। इन शब्दों के साथ यह जो छः महीने तक राष्ट्रपति का शासन बढ़ाने की मांग की गई है उसका मैं पुरजोर समर्थन करते हुए मैं यह कहना चाहता हूं कि काश्मीर भारत का अविभाज्य अंग बना रहेगा और इसके लिए सारा देश कुर्बानी देने के लिए तैयार है। मिलिटेंट फोर्सेज को हम नेस्तनाबूद करेंगे और वहां पर शांति, अमन-चैन और भारतीयता का झण्डा फहराएंगे। जोशी जी की तरह नहीं, जो छिपे हुए वहां गये और झण्डा फहरा दिया। हमारे गणतंत्र का झण्डा हमेशा लालकिले पर फहरता है और वह झण्डा काश्मीर में भी फहर रहा है। उसको कोई नहीं उतार सकता है। हम पोलिटिकल मोटिवेटेड काम नहीं करते हैं। हम तो राष्ट्र के निर्माण का काम करते हैं। इन शब्दों के साथ मैं श्री जैकब ने छः महीने के लिए राष्ट्रपति का शासन बढ़ाने का जो प्रस्ताव रखा है उसका मैं समर्थन करता हूं।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Now, Mr. Sikander Bakht. You see, the House will rise at 5 o'clock today and you can continue tomorrow. You start now.

SHRI SIKANDER BAKHT (Madhya Pradesh): What is the time allotted?

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Eight minutes.

SHRI SIKANDER BAKHT (Madhya Pradesh): Then I would like to speak tomorrow.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Then I will call the next speaker or any other speaker. Yes, Mr. Digvijay Singh. Not now, I think. Shall I take the sense of the House and adjourn till tomorrow?

or, Mr. Gopalsamy, would you like to speakd now?

SHRI V. GOPALSAMY (TAMIL NADU): Yes, Madam.

Madam, I am so thankful to you for giving me this opportunity. Of course, I did not expect to speak now. But I was listening to the speeches of Mr. Ratnakar Pandey and also of Mr. Balanandan.

Madam, the beauty bestowed by nature on the Valley of Kashmir is destsroyed today by the spilling of boold in recent years, the beauty which was a feast to the eyes and minds of the travellers and tourists who put their feet on the soil of the Valley. But today it is a very painful development that there is no peace in Kashmir, there is no normalcy in the Valley. The basic cause for this malady is the aproach of the Union Government since 1953.

Madam, when the question came of accession, not only the Maharajah of Kashmir but the people of Kashmir, and particularly the darling of the massess—not only of the Muslims but also of the Hindus--Dr. Sheikh Abdullah, threw his weight with the Union Government of Delhi. But he was betrayed in the year 1953 by the Union Government. That was the first mortal blow against the spirit of the people of Kashmir. They felt they were betrayed. Again, in the year 1983—of course, after 30 years-there was another assault by the Centre, then in 1987 elections, but the elections by rigging. Madam, the people of Kashmir reposed their faith in the Union of India, but the party which ruled at the Centre wanted to bulldoze all the States; they wanted to rule almost all the States of this country. That resulted in the present phenomenon.

Madam, some people speak about the abrogation of article 370. It was a solemn commitment made by the Government of India during the days of Jawaharlal Nehru to the people of Kashmir. Of course, when there is a threat from Pakistan, when there is a threat from Azad Kashmir, every citizen of this country would come forward to express his solidarity and support to every step and every move taken by the Government heraded by Mr. P.V. Narasimha Rao. That was clearly expressed by my leader, Dr. Karunanidhi, Dr. Kalaignar, leader of the DMK Party But, Madam, what went wrong, when went wrong and where went wrong? When the Government of Dr. Farooq Abdullah was dismissed, they found an ally in Shri G.M. Shah. When Mr. Shah was crowned in the Valley of Kashmir, the people of Kashmir lost confidence with Delhi. Not only that, Madam. Then the same Central Government embraced Dr. Farooq Abdullah. The credibility of National Conference was eroded. The people of Kashmir, irrespective of their religious fight, have been all these years demanding, cherishing, to maintain the individuality and originality of the people of Kashmir: 'Kashmiriat'. But that has been eroded. So once the credibility of that party, which was commanding the respect of the people of Kashmir, was destroyed, naturally the youth fell in the trap of extremists. So that instinct was nurtured and developed by the adament attitude of the Central Government. Madam, therfore, this commitment, the solemn commitment given in this article, article 310, is enshrined in the Constitution itself. We cannot speak about it, that there is a temporary provision. If you want to abrogate article 370, that means you are going to write off Kashmir. That is the greatest tregedy. And the most unfortunate episode was undertaken by Dr. Murali Manohar Joshi. What message have they given?

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Gopalsamy, it is 5 o'clock. You have three minutes more. You want to finish now?

SHRI V. GOPALSAMY: I will continue tomorrow.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): All right.

The house stands adjourned till 11 o'clock tomorrow.

The House then adjourned at one minute past five of the clock till eleven of the clock on wednesday, the 26th February, 1992.